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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P.(CAA) No. 9/NCLT/AHM/2017 with Gujarat High Court CA no. 472/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

Icenet Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. RAHUL DEV

Advocabe

leti h'ane

Tolul.

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<u>ORDER</u>

Learned Advocate Mr. Rahul Dev present for Petitioner.

Office of the Regional Director wrote a letter to the Assistant Solicitor General requesting him to appear before this Tribunal and seek extension of two weeks time to file representation of Regional Director marking a copy to this Tribunal. But none appeared on behalf of Regional Director before this Tribunal.

List the matter on 17.07.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of May, 2017.